

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

Dated Guwahati, the 6<sup>th</sup> of December, 2023

**Calling Options from Retired Judicial Officers and Existing Translators for Vetting of Translated Judgments:**

The Gauhati High Court is inviting applications from interested retired Judicial Officers and existing translators for vetting of translated judgments. The vetting process will be conducted online and will involve verifying the accuracy and consistency of translations from English to Assamese. This is a volunteer opportunity, and no remuneration will be provided.

**Objective:**

The Gauhati High Court is committed to ensuring the highest standards of legal accuracy and linguistic precision in its judgments. To achieve this, the Court is seeking the expertise of retired Judicial Officers and skilled Translators to assist in the meticulous vetting of translated judgments.

**Responsibilities:**

- Review and vet translated judgments to ensure accuracy, consistency, and adherence to legal terminology.
- Identify and correct any errors or inconsistencies in the translated judgments.
- Provide feedback to translators on the quality of their work.

**Application Procedure:**

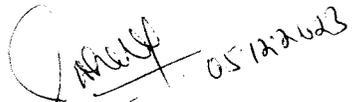
Interested candidates should submit their applications, along with their CVs, to the Registrar Judicial-cum-Secretary, AI Assisted Legal Translation Advisory Committee, Gauhati High Court, Mahatma Gandhi Road, Guwahati – 781001, Assam, India, by 15.12.2023. Applications can also be submitted electronically to [aitranslation.ghc@gmail.com](mailto:aitranslation.ghc@gmail.com).

By Order  
S/d Subhrangsu Dhar  
Registrar Judicial

**Memo No. HC.XLV/330 (PART)/2019/957A /PM&P, Dated 6 / 12 / 2023.**

1. The Director of Information & Public Relation, Dispur, Guwahati-06 (Janasanyog). He is requested to publish the Notice urgently in two widely circulated local dailies (one English and one Assamese) and intimate this Registry regarding publication of the same.
2. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for his Lordship's kind information.

3. The Joint Registrar (PM&P)/CPC, Gauhati High Court, Guwahati, for information.
4. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the notice in the High Court Website.
5. The Librarian-cum-Research Officer, Judges' Library, Gauhati High Court, Guwahati. She is requested to preserve the paper cutting of the notice and send a copy of the same to the PM&P Section of the Registry.
6. CA to the Registrar General, Gauhati High Court, Guwahati.
7. Notice Board, Gauhati High Court.

  
**REGISTRAR JUDICIAL**